

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 123

IA(IBC)/1101(CH)2024
In
CP(IB) No. 301/Chd/Hry/2023

IN THE MATTER OF:

KiranaKart Technologies Pvt. Ltd.

...Petitioner

Vs.

Hyretail Technolgies Pvt. Ltd.

...Respondent

Under Section: 9 IBC 2016, 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 15.07.2024.

13.05.2024

Pooja

-Sd/-
Court Officer